

**0CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 61/1228/2020**

This the 12th day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Jagdeep Kour, D/o Jai Singh, Age 41 years, R/o Village Ghat, Tehsil and District Doda.  
.....Applicant

(Advocate:- Mr. V. Bhushan Gupta-**Not Present**)

**Versus**

1. State of Jammu and Kashmir, through Commissioner/Secretary to Govt. of J&K, Education Department, Srinagar.
2. Director School Education, Jammu.
3. Chief Education Officer, Doda.
4. Zonal Education Officer, Ghat Doda.

.....Respondents

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the last date also i.e. 01.02.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e., 12.02.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the O.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)  
MEMBER (A)**

/M.M/

**(RAKESH SAGAR JAIN)  
MEMBER (J)**